## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:865 ANSWERED ON:09.07.2009 ANTI- ADULTERANT IN KEROSENE Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Sardinha Shri Francisco

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether anti-adulterant in kerosene poses cancer threat;

(b) if so, whether the families using kerosene would be exposed to cancer causing fumes from markers that will be laced with the fuel to check diversion;

(c) if so, whether the Government has conducted any study in this regard;

(d) if so, the outcome thereof; and

(e) the corrective measures taken by the Government in this regard?

## Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): With effect from 01 Jan 2009 no marker is used in kerosene. The proposals received to select new marker system are under evaluation.

(c) & (d): Do not arise, in view of reply to parts (a) & (b) above.

(e): As a precautionary measure relating to possible health hazard and also from toxicological point of view with regard to usage of marker in kerosene a specific requirement is kept in the tenders which specifies that the Marker should be occupationally and toxicologically safe. Vendors must provide Material Safety Data Sheets. It has further been decided by the Oil Marketing Companies to get the expert opinion & toxicological study done on the technically qualified markers at the national institutes, namely ITRC, Lucknow or NIOH, Ahmedabad.